

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.06/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 54,72,73 & 108/2017 CP No.26/2005
NAME OF THE COMPANY	Bhagyanagar Boards & Chemicals Pvt. Ltd
NAME OF THE PETITIONER(S)	M Vijay Kumar Goyal & Others
NAME OF THE RESPONDENT(S)	Bhagyanagar Boards & Chemicals Pvt. Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Subhang Nair Mr. Mukundan	Advocate	9597356421	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaranay R. Sankaranarayanan	PCS	9849056652	

Heard Shri Subhang Nair, Learned Counsel for the Petitioner and Shri R. Sankaranarayanan, Learned Senior Counsel alongwith Shri S. Chidambaranay, Learned PCS for the Respondents.

Orders reserved. Parties are at liberty to file their written submissions by 20.09.2017

  
Member (T)

  
Member (J)